

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 972  
(TO BE ANSWERED ON THE 19<sup>th</sup> December 2018)

**FOREIGN TRAINING OF CIVIL AVIATION OFFICERS**

972. DR. VIKAS MAHATME

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is providing foreign training to Civil Aviation Officers through the International Air Transport Association (IATA) and if so, progress made under this during the last three years;
- (b) distribution of locations in India at which IATA training centres are located, State/UT-wise;
- (c) cost at which IATA provides the training to Civil Aviation officers and funds provided by Government to meet training requirements;
- (d) whether there is any mechanism in place to monitor and evaluate training programmes, and if so, the details thereof; and
- (e) whether the monitoring and evaluation mechanism has led to increase in the effectiveness of the training and development programmes?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a): Yes sir, the Ministry of Civil Aviation nominates its officers for training organised by the International Air Transport Association(IATA) at IATA Training Centres under the Capacity Building(IT Networking and Capacity Building in Aviation Sector) budget head. During the last three years so far 39 officers have attended the IATA training at various foreign locations.

(b): There are no IATA Training Centre in India.

(c): The agreement was last signed in September, 2017 with IATA for purchasing of 25 slots @ USD 2060.00 per seat(contract value USD 51,500.00).

(d) & (e): Yes sir, the officers are nominated for IATA training programs on aviation matters, which they are handling and it enhances the knowledge and capability of the officers. IATA has its own mechanism for making them more effective.

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